



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack,"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

Rs. as. p.

Price of single copy .. 0 4 0

NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are henceforth available for sale in the Book Depot of the Government Press, Cuttack, at the following reduced rates :—

	Original price.			Reduced price.		
	Rs.	a.	p.	Rs.	a.	p.
Annual subscription	14	0	0	11	0	0
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NOTICE.

A handbook of the Oriya language in Roman characters by Reverend F. W. Fellows is obtainable at the ORISSA BAPTIST MISSION PRESS, Cuttack.

Price Rs. 2.

NOTICE.

It is hereby notified for general information that the Map of Angul District (Angul Revenue Thana) on scale 1"=1 mile published in two sheets is available with the Deputy Director of Surveys, Bihar, Gulzarbagh and Deputy Commissioner, Angul. The price of the map is Re. 0-8-0 per sheet.

B. PATNAIK,

Secretary to the Revenue Commissioner,
Orissa.

CUTTACK: 2nd October 1939.

[4-4-10-11-1939.]

WANTED

Unpaid probationers for each of the district police offices in Orissa.

Qualifications required :—

- (1) Must have passed the Matriculation (or an examination of equivalent standard).
- (2) Age below 22 years.
- (3) A native of the district or the adjoining States in which the appointment is sought. In respect of appointments for the B.-N. Ry., applicants should be Oriyas or permanent residents of Orissa.

(4) Efficient in typewriting.

(5) Preference will be given to persons having a knowledge of shorthand and office work.

Applications should be submitted in the candidate's own handwriting to the Superintendent of Police of the district concerned on or before the 20th November 1939.

F. H. C. RAYNOR,

Assistant to the Inspector-General
of Police, Orissa.

CUTTACK: 25th October 1939.

[2-2-10-11-1939.]

WANTED

A Doctor-teacher for the Ravenshaw Collegiate School at Cuttack in the Subordinate Educational Service on a pay of Rs. 65-4/2-105 a month. He will not be allowed private practice but may take up the post of the Superintendent or Assistant Superintendent of the hostel attached to the school.

Qualifications : I.A. or I.Sc. plus L.M.P.

Applications from Oriyas or persons domiciled in Orissa or in the Orissa States with copies of testimonials, should reach the undersigned not later than the 25th November 1939.

Candidates should state their age, home district and previous experience, if any.

M. C. PRADHAN,

Principal, Cuttack Training College.

CUTTACK: 15th October 1939.

[4-2-24-11-1939]

WANTED

For the office of the Director of Health and Inspector-General of Prisons, Orissa, one diarist on Rs. 25 per month temporarily for 9 months. The candidate must at least be a Matriculate.

Applications stating age and office experience, if any, must reach the undersigned on or before the 20th November 1939.

None need apply who is not an Oriya or domiciled in the Province of Orissa.

Canvassing in any form will be a disqualification.

G. VERGHESE, LT.-COL., I.M.S.,

Director of Health & Inspector-General
of Prisons, Orissa.

CUTTACK: 1st November 1939.

[2-2-10-11-1939.]

TENDER NOTICE.

1. Tenders will be received by the Executive Engineer, Ganjam Division, at his office at Berhampur, up to 2 P.M. on Tuesday, the 10th November 1939, for the work of construction of a residence for one Sub-Inspector and quarters for two Head Constables and fifteen constables at G. Udayagiri police-station, Ganjam.

The tender should be in the prescribed form obtainable from the Executive Engineer's office.

2. Tenders must be submitted in sealed covers, and should be addressed to the Executive Engineer, Ganjam Division, the name of the tenderer and the name of the work being noted on the cover.

If tender is made by an individual it shall be signed with his full name and his address shall be given. If it is made by a firm it shall be signed with the co-partnership name by a member of the firm, who shall also sign his own name, and the name and address of each member of the firm shall be given. If the tender is made by a corporation, it shall be signed by a duly authorised officer who shall produce with his tender satisfactory evidence of his authorization. Such tendering corporation may be required, before the contract is executed, to furnish evidence of its corporate existence.

3. Each tenderer must pay, as earnest money, a sum of Rupees six hundred and fifty only (Rs. 650) into the branch of the Imperial Bank of India or into the Government treasury or sub-treasury within the jurisdiction of the Executive Engineer concerned to the credit of Revenue Deposits on behalf of the Executive Engineer of the Ganjam Division and enclose with his tender the chalan endorsed accordingly. This earnest money will be refunded to the unsuccessful tenderer on application, after intimation is sent of rejection of the tender or at the expiration of two months from date of tender, whichever is earlier. This refund will be authorized by the Executive Engineer by suitable endorsement on the chalan. The earnest money will not be received in cash or currency notes by the Public Works Department officers.

The earnest money will be retained in the case of the successful tenderer, and will not carry any interest. It will be dealt with as provided in the tender.

4. When a tender is to be accepted the tenderer whose tender is under consideration shall attend the Division office on the date fixed by written intimation to him. He shall forthwith upon intimation being given to him by the Executive Engineer of acceptance of his tender sign an agreement in the proper departmental form for the due fulfilment of the contract. He shall also, within seven days of such signing of the contract, make a security deposit of Rupees six hundred and fifty only (Rs. 650) in one of the forms prescribed in the Madras Public Works Department Account Code which deposit together with the earnest money and withheld amounts will be retained as security for the due fulfilment of the contract. If a cash security deposit is made by the contractor he shall follow the procedure laid down in the preceding paragraph for the payment of earnest money and such deposit will not bear interest. Failure to attend the Division office on the date fixed in the written intimation from such office or to enter into the required agreement or to make the security deposit as defined in this paragraph shall entail forfeiture of the earnest money.

5. The tenderer shall examine closely, the Madras Detailed Standard Specifications, and also the Standard Preliminary Specification contained therein, and sign the Divisional office copy of the Madras Detailed Standard Specifications and its addenda volume in token of such study before submitting his tender unit rates which shall be for finished work in situ. He shall also carefully study the drawings and additional specifications and all the documents which form part of the agreement to be entered into by the accepted tenderer. The Madras Detailed Standard Specifications and other documents connected with the contract, such as specifications, plans, descriptive specification sheet regarding materials, etc., can be seen at any time between 11 A.M. and 5 P.M. on office days, in the office of the Executive Engineer, Ganjam Division.

6. The tenderer's attention is directed to the requirements for materials under the clause "Materials and workmanship" in the "Preliminary Specification". Materials conforming to the British Standard Specifications shall be used on the work, and the tenderer shall quote his rates accordingly.

7. Every tenderer is expected, before quoting his rates, to inspect the site of the proposed work. He should also inspect the quarries, and satisfy himself about the quality and availability of materials. The names of quarries, kilns, etc., wherefrom certain materials are to be obtained will be given in the Descriptive Specification Sheet. The best class of materials to be obtained from the quarries or other source defined shall be used on the work. In every case the materials must comply with the relevant standard specification. Samples

of materials as called for in the standard specifications, or in this tender notice, or as required by the Executive Engineer in any case, shall be submitted for the Executive Engineer's approval before the supply to site of work is begun. If the contractor, after examination of the source of materials defined in the Descriptive Specification Sheet, is of opinion that materials complying with the standard or other specifications of the contract cannot be obtained in quality or sufficient quantity from the source defined in the Descriptive Specification Sheet, he shall so state clearly in his tender and state wherefrom he intends to obtain materials, subject to the approval of the Executive Engineer.

The Government will not, however, after acceptance of a contract rate pay any extra charges for lead or for any other reason, in case the contractor is found later on to have misjudged the materials available. Attention of the contractor is directed to the standard "Preliminary Specification" regarding payment of seigniorage, tolls, etc.

8. The tenderer's particular attention is drawn to the sections and clauses in the standard "Preliminary Specification" dealing with—

- (1) Test, inspection and rejection of defective materials and work.
- (2) Carriage.
- (3) Construction plant.
- (4) Water and lighting.
- (5) Cleaning up during progress and for delivery.
- (6) Accidents.
- (7) Delays.
- (8) Particulars of payment.

The contractor should closely peruse all the specification clauses which govern the rates which he is tendering.

9. A schedule of quantities accompanies this tender notice. It shall be definitely understood that the Government does not accept any responsibility for the correctness or completeness of this schedule, and that this schedule is liable to alterations by omissions, deductions, or additions at the discretion of the Executive Engineer, Ganjam Division, or as set forth in the conditions of contract. The tenderer will however base his lump sum tender on this schedule of quantities. He should quote specific rates for each item in the schedule, and the rates should be in rupees, annas, and in sums of three pies. The rates should be written both in words and figures and the units in words. The tenderer should also show the totals of each item and the grand total of the whole contract and quote in the tender a lump sum for which he will undertake to do the work subject to the conditions of contract. This schedule accompanying the tender shall be written legibly and free from erasures, overwritings or conversions of figures. Corrections, where unavoidable, should be made by crossing out, initialling, dating and rewriting.

10. Tenders offering a percentage deduction from or increase on the estimate amount, and those not submitted in proper form or in due time will be rejected. Rates or lump sum amounts for items not called for shall not be included in the tender. No alteration which is made by the tenderer in the contract form, the conditions of contract, the drawings, specifications, or quantities accompanying same will be recognized; and, if any such alterations are made, the tender will be void.

11. The tenderer should work out his own rates, without reference being made to the Public Works Department current schedule of rates or to the Public Works Department estimate rates which are not open for inspection by tenderers.

12. The price at which and the source from which certain particular materials shall be obtained by the contractor are given at the end of the schedule accompanying the tender form. Tenderers must accept the material at these prices, and shall quote their price for finished work accordingly. Notwithstanding any subsequent change in the market value for these materials, the charge to the contractor will remain as originally entered in the written contract. No cartage or incidental charges will be borne by Government in connexion with this supply.

13. The attention of the tenderers is directed to the contract requirements as to the time of beginning work, the rate of progress, and the dates for the completion of the whole work and its several parts. The following rate of progress and proportionate value of work done,

from time to time, as will be indicated by the Executive Engineer's certificates of the value of work done, will be required. Date of commencement of this programme will be the date on which the site (or premises) is handed over to the contractor.

Period after date of commencement.			Percentage of work (based on contract lump sum amount).
Three months	...	...	15 per cent of the work, i.e., earthwork, excavating foundations, concrete in foundations and completion of foundations and basement in brick in lime mortar.
Six months	...	...	30 per cent of the work, i.e., brick-in-mud and brick-in-lime mortar for superstructure.
Eight months	...	...	50 per cent of the work, i.e., roofing over buildings, wood work, fixing of door and window shutters, etc.
Ten months	...	...	70 per cent of the work, i.e., plastering to walls, flooring, etc.
Twelve months	...	...	90 per cent of the work, i.e., painting to all wood work of roof, and doors and windows, etc.
Fourteen months	...	...	100 per cent of the work, i.e., white-washing to buildings, clearing site, etc., constructing roads, drains and culvert and handing over.

NOTE.—The entire work should be completed in fourteen calendar months, and the buildings handed over in a neat and tidy condition.

14. No part of the contract shall be sublet, without previous permission of the Executive Engineer, nor shall transfer be made by power of attorney authorising others to receive payment on the contractor's behalf.

15. If further necessary information is required, the Executive Engineer of the division will furnish such, but it must be clearly understood that tenders must be received in order, and according to instructions.

16. The Executive Engineer or other sanctioning authority reserves the right to reject any tender or all the tenders without assigning any reasons thereof.

17. The qualifications of the supervising staff employed by the contractor, in execution of the work, will be given due consideration in awarding the contract. The tenderers should therefore state in clear terms whether they employ such technical staff and if so, to give the qualifications of such staff and the extent to which they will be employed on the work.

18. No seigniorage need be paid by the tenderer as quarrying will be done in Government quarries in unreserve.

19. 22 B. W. G. galvanised iron sheets, 20 B. W. G. ridging, 18 B. W. G. lead or G. I. sheets for valleys, wind ties, bolts and nuts for roofing will be supplied by this Department. The material will be handed to the contractor at work site and Rs. 2,115 (Two thousand one hundred and fifteen only) deducted from his bill. He will have to fit and fix it and give the finished roof.

20. The lump sum tender should be inclusive of Rs. 2,115 (Two thousand one hundred and fifteen), vide item 19 which will be recovered from the contractor's bill.

21. All paints used, coal tar, cement, lime, will be of the quality approved by the Executive Engineer.

Schedule to accompany the Tender Notice for Construction of one residence for the Sub-Inspector and quarters for two head constables and fifteen constables at G. Udayagiri police-station, Ganjam district.

Serial no.	Probable quantity.				Total quantity in units.	Class and description of work to be executed.	M. D. S. S. no.	Unit of calculation in words and figures.
	Sub-Inspector's quarters.	Block of one head constable's quarters and eight constables' quarters.	Block of one head constable's quarters and seven constables' quarters.	Total.				
1	2	3	4	5	6	7	8	9
1	1,700 c.ft.	2,000 c.ft.	2,200 c.ft.	6,500 c.ft.	6.5 units	Earth work in excavation of foundations in all soils	23	1,000 c.ft. One thousand cubic feet.
2	500 c.ft.	2,200 c.ft.	2,000 c.ft.	4,700 c.ft.	4.7 "	Earth work filling in foundations and basement with excavated earth other than sand complying with standard specifications.	25	1,000 c.ft. One thousand cubic feet.
3	570 c.ft.	900 c.ft.	775 c.ft.	2,245 c.ft.	22.45 "	Concrete broken stone in lime mortar in foundations (lime mortar 1 lime : 2 sand).	27	100 c.ft. One hundred cubic feet.
4	1,120 c.ft.	1,900 c.ft.	1,700 c.ft.	4,720 c.ft.	47.20 "	Brick in lime mortar 1 : 2 with 2nd class bricks in foundations and basement.	31 A	100 c.ft. One hundred cubic feet.
5	1,100 c.ft.	3,400 c.ft.	3,100 c.ft.	7,600 c.ft.	76.00 "	Brick in clay with 2nd class bricks for superstructure	31 F	100 c.ft. One hundred cubic feet.
6	450 c.ft.	1,350 c.ft.	1,630 c.ft.	3,900 c.ft.	39.00 "	Brick in lime mortar 1 : 2 with 2nd class bricks in superstructure	31 A	100 c.ft. One hundred cubic feet.
7	...	60 c.ft.	50 c.ft.	110 c.ft.	1.10 "	Arch work flat segmental or semi-circular in lime mortar 1 : 2 with 2nd class bricks.	31 E	100 c.ft. One hundred cubic feet.
8	32 c.ft.	78 c.ft.	70 c.ft.	180 c.ft.	180 "	Reinforced concrete work with 0.675 per cent main reinforcement and suitable transverse reinforcement including moulds fixing in position, etc., complete.	30	1 c.ft. One cubic foot.
9	3 nos.	10 nos.	9 nos.	22 nos.	22 "	Precast cement concrete base stones 7" x 7" x 7", for verandah post with aggregate $\frac{1}{2}$ " to $\frac{3}{4}$ " including fixing at site with cement mortar 1 : 3.	28	Each (each pillar base).
10	74 c.ft.	163 c.ft.	145 c.ft.	382 c.ft.	382 "	Asci treated salwood wrought and put up in small beams	30	1 c.ft. One cubic foot.

11	Nil ...	521 s.ft.	402 s.ft.	933 s.ft.	983 "	Doors shutters only, of piasal wood ledged, braced and planked including holdfasts, wind appliances, furniture and fittings, etc., complete including fixing at site.	82 E	1 s. ft. One square foot only.
12	...	146 s.ft.	132 s.ft.	278 s.ft.	278 "	Windows glazed with piasal wood shutters only, including wind appliances, furniture and fittings and with iron bars, etc., complete and fitting at site.	82 G	1 s.ft. One square foot.
13	1,100 s.ft.	3,050 s.ft.	2,730 s.ft.	6,880 s.ft.	688 "	Roofing with galvanised corrugated iron sheets no. 22 B. W. G. including plain galvanised iron ridging with 20 B. W. G. sheets and valleys of 18 B. W. G. sheet wind ties, etc., complete and with pan tiles over and Chunam borders excluding cost of G. C. I. sheets, ridging valleys, bolts and nuts, etc., which will be supplied departmentally.	51	100 s.ft. One hundred square feet.
14	...	9 nos.	8 nos.	17 nos.	17 "	Ascu treated salwood wall cupboards, including plank lining 1" thick at sides, bottom and top and two rows of salwood planks 1" thick with piasal panelled shutters including all fittings, furniture and painting with light or silver grey paint two coats over a coat of priming, of size 2'-6" x 3'-6" each.	Based on 82 A and 82.	Each.
15	470 s.ft.	1,800 s.ft.	1,610 s.ft.	3,880 s.ft.	3880 "	Flooring with concrete broken stone in lime mortar 1:2 three inches thick and plastered over with cement mortar 1:3, $\frac{1}{4}$ " thick.	41-J	100 s.ft. One hundred square feet.
16	160 s.ft.	800 s.ft.	260 s.ft.	740 s.ft.	740 "	Plastering with cement mortar 1:3, $\frac{1}{4}$ " thick ...	61	100 s.ft. One hundred square feet.
17	8,700 s.ft.	13,800 s.ft.	11,700 s.ft.	28,700 s.ft.	287 "	Plastering with lime mortar 1:2 one coat, $\frac{1}{4}$ " thick including white-washing with best shell lime two coats.	57 and 69	100 s.ft. One hundred square feet.
18	1,200 s.ft.	1,400 s.ft.	1,250 s.ft.	3,850 s.ft.	385 "	Painting with light or silver grey paint two coats over a priming coat ...	72	100 s.ft. One hundred square feet.
19	350 s.ft.	1,520 s.ft.	1,500 s.ft.	3,270 s.ft.	3270 "	Tarring with coal-tar two coats to wood work ...	76	100 s.ft. One hundred square feet.
20	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing 2" thick cuddapah slabs 4'-0" x 1'-6" for pials including fixing in position and setting in lime mortar and top pointed with cement mortar 1:3.	Based on 41-A.	Each pial.
21	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing Ascu treated salwood shelf planks 1 $\frac{1}{2}$ " thick 8'-0" x 1'-8", supported by 2" x 2" wooden brackets in living rooms including fixing in position.	Based on M.D.S.S 80.	Each.
22	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing Ascu treated salwood shelf planks 1 $\frac{1}{2}$ " thick 5'-0" x 1'-0" supported by 2" x 2" wooden brackets in cooking place including fixing in position.	Ditto ...	Each.
23	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing washing platforms in open yard with 9" x 9" brick retaining wall, and 3" concrete and plastered over with cement mortar 1:3, $\frac{1}{4}$ " thick.	...	Each.
24	1 no.	9 nos.	8 nos.	18 nos.	18 "	Forming fire places with pot ovens in cooking places, etc., including plastering, etc., complete.	...	Each.

Serial no.	Probable quantity.				Total quantity in units.	Class and description of work to be executed.	M. D. S. S. no.	Unit of calculation in words and figures.
	Sub-Inspector's quarters.	Block of one head constable's quarters and eight constables' quarters.	Block of one head constable's quarters.	Total.				
1	2	3	4	5	6	7	8	9
25	Nil ...	9 nos.	8 nos.	17 nos.	17 units.	Providing iron gratings for fire places in living rooms including fixing as shown in plan.	Based on 97.	Each.
26	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Lead sheet flashing all round chimney to 1'-6" height at roof level including fixing at site.	...	For each chimney.
27	Nil ...	48 r.ft.	48 r.ft.	96 r.ft.	96 r.ft.	End eless brick cornice work 6" x 6" in lime mortar and plastered over lime mortar 1 : 2 and white-washed, etc., complete.	...	1 r.ft. One running foot.
28	65 r.ft.	173'-3" r.ft.	160 r.ft.	398'-3" s.ft.	400 r.ft.	Six inches masonry drain based on sanitary no. 48A including construction plastering, etc., complete.	M.D.S.S. no. 112.	1 r.ft. One running foot.
29	...	35 s.ft.	32 s.ft.	67 s.ft.	67 units	Providing and fixing pressed or ornamental tiles of Henkes pattern 9" x 9" in cement mortar 1 : 3 and pointed with cement mortar 1 : 3.	Based on M. D. S. S. no. 41 B.	1 s.ft. One square foot only.
30	2 s.ft.	17 s.ft.	15 s.ft.	34 s.ft.	34 "	Cuddapah slab covering 2" thick over drains in rear at Doors C in the yard wall 2'-6" x 9" including fixing slab with cement mortar and pointed at top with cement mortar 1 : 3.	Based on 41 A	1 s.ft. One square foot only.
31	168 s.ft.	...	...	168 s.ft.	168 "	Doors battened, framed and planked shutters only of piasal wood including holdfasts, wind appliances, fittings and furniture, etc., complete, including fixing in position.	82 D	1 s.ft. One square foot only.
32	68 s.ft.	...	...	68 s.ft.	68 "	Windows battened, framed and planked shutters only of piasal wood including holdfasts, wind appliances, fittings and furniture, etc., complete, and with 3/4" diam. iron bars including fixing in position.	Based on 82 D	1 s.ft. One square foot only.
33	11 s.ft.	...	...	11 s.ft.	11 "	Ventilators glazed and fixed double framed and with wire netting, etc., complete, including fixing in position.	82 M	1 s.ft. One square foot.
34	2 nos.	...	...	2 nos.	2 "	Providing a 1/4" thick Mild Steel sheet trap door as per plan	...	Each.
35	2 nos.	...	...	2 nos.	2 "	Providing galvanized iron buckets 12" x 10" for the privy of the Sub-Inspector's quarters.	...	Each.

	2,085 s. ft.	3,560 s. ft.	3,320 s. ft.	8,915 s. ft.	8915 "		10' wide 3' thick gravel path well watered and consolidated including spreading cost and conveyance of gravel and stacking at roadside for pre-measurements and removing top layer of earth for 3' depth for gravel filling.	M. D. S. S. 96	100 s. ft. One hundred square feet.
36									
37	1 no.	...	...	1 no.	1 no.		Construction of a reinforced concrete Hume Pipe culvert 2'-6" diameter, with concrete foundations in lime mortar 1:2 rough stone in cement mortar 1:8 in abutments, parapets and curtain wall. The abutment on the down stream side being taken to 4'-0" below bed level with rough stone apron in front as shown in plan G. M. no. 88 of 1939-40 complete.	...	Each.
38	...	...	...	4,600 s. ft.	46 units		Forming an approach road to the Sub-Inspector's quarters and Police lines from the approach road to P. W. D. Inspection Bungalow at G. Udayagiri 460' length and 10' width with soling of hard stone of not less than 6" thickness filling interstices of soling with stone, jelly and sands and 4" thick granite metalling of 1½" with ¼" gravel blinding and 1" sand spreading including cost of all materials, conveyance to site, stacking at site for premeasurements, spreading materials to proper camber sectioning, watering and consolidation, with Hand Road Roller, etc., complete as per detailed specification.	26	100 s. ft. One hundred square feet.

BERHAMPUR: 7th October 1939.

M. I. KHAN,

Executive Engineer, Ganjam Division.

[3-3-10-11-1939.]

ANNUAL EXAMINATION OF PLEADERS IN SURVEYING IN 1940.

(See GOVERNMENT NOTIFICATION NO. 2088-J.,
DATED 27TH JULY 1938.)

1. The next examination will be held in February 1940 and will be conducted at the Bihar College of Engineering, Patna.

2. The maximum number of names that will ordinarily be registered for the examination is 20.

If in the opinion of the officer controlling the examination the number of candidates for examination be too great to be examined at one time, he may arrange for two separate examinations in the field tests. All candidates shall appear at the same paper examinations.

3. No candidate will be admitted to the examination unless he has been enrolled as a pleader or has obtained the degree of Bachelor of Law or an equivalent degree, or having passed all other examinations for such degree has appeared at the final examination for the degree, and

(i) has obtained credit for attendance at the special course of instruction not less than one year and not more than four years previous to the date of the examination, or

(ii) has been registered for admission to the Intermediate Engineering Examination of the Patna University, or

(iii) has passed the Sub-Overseer Examination, or

(iv) has obtained the Surveyor's certificate of one of the Government Survey Schools, or

(v) be specially exempted from the operation of this rule by the Board controlling the examination.

4. No candidate will be admitted to the examination more than three times.

5. Candidates for admission to the practical examination shall, after they have had their applications on the prescribed form countersigned by the District Judge (or the Principal of the Law College as the case may be), forward them to the Secretary of the Examination Board so as to reach his office not later than 6th January 1940. Each application must be accompanied by a chalan from the local treasury certifying to the receipt of the examination fee of Rs. 50, deposited under head "XXXII—Industries—Technical Education—Fees and Fines" which will in no case be returned.

6. No certificates of partial success will be issued.

7. The examination will comprise the following tests :—

I. A paper on practical surveying (three hours).

II. A practical test in chain surveying, during which the candidate's knowledge of the use of prismatic compass will be tested.

III. A practical test in plane tabling.

IV. A practical test in levelling.

V. An oral and practical test in the adjustment and care of surveying instruments.

VI. Plotting and calculations in connection with the work done in the field.

Tests nos. II, III and IV will be such as can be completed by the candidates within four hours.

8. The exact date of the examination and the proposed programme will be communicated to candidates by the Principal, Bihar College of Engineering.

J. TULLIS,

Secretary,

Pleaders' Survey Examination Board.

PATNA: 28th October 1939.

[2—2—10-11-1939.]

Applications are invited for the post of a Weaving Supervisor, on a monthly pay of Rs. 65 in the scale of Rs. 65—4—125—5—170 plus fixed travelling allowance of Rs. 40 a month. The post is temporary up to the 29th February 1940.

Qualification required: Matriculate and passed student of the Victoria Jubilee Technical Institute, Bombay; the Government Weaving Institute, Serampur, or the Government Textile Institute, Madras, with considerable practical experience of handloom weaving and handloom industry.

Only Oriyas and those domiciled in Orissa need apply. Applications should reach the undersigned by the 20th November 1939 stating full qualifications, experience and age with copies of testimonials.

Candidates may be required to appear for an interview at their own cost.

The selected candidate will be required to join by the 1st December 1939. No joining travelling allowance will be allowed.

S. N. MOZUMDAR,

Director of Development, Orissa.

CUTTACK: 28th October 1939.

[2—2—10-11-1939].

NOTICE.

It is notified for the information of the candidates for the next Divisional Accountants' Examination, appearing from the province of Orissa, that the examination will be held in the office of the Accountant-General, Bihar, Ranchi, according to the following programme:—

Monday, 8th January 1940—

11 A.M.—Writing and Dictation.

12—4 P.M.—Book keeping.

Tuesday, 9th January 1940—

11 A.M. to 12 Noon—Essay Writing

1 P.M. to 5 P.M.—Arithmetic.

Wednesday, 10th January 1940.

11 A.M. to 1 P.M.—Geometry.

2 P.M. to 4 P.M.—Mensuration.

2. Application, with the registration statement, fees and other documents, should reach the office of the undersigned not later than the 13th November 1939.

P. M. JOSEPH,

Comptroller, Orissa.

RANCHI: 31st October 1939.

PLEADERS' SURVEY TRAINING CLASSES, 1940.

1. Classes for the training of pleaders in surveying will be opened in January 1940 in the Bihar College of Engineering, Patna. The classes will be confined to pleaders, graduates in law, and *bona fide* students for the degree of Bachelor of Law.

NOTE.—Advocates practising in the High Court will be treated as pleaders.

2. The course will last for six weeks and will consist of practical work combined with class instruction. The routine and hours of attendance will be settled by the Principal, Bihar College of Engineering, who will also decide the exact locality in which the classes will be held and date of the opening.

3. Pleadors must make their own arrangements for attending this course. No tents or other residential accommodation will be provided.

4. Credit for attendance at these classes will not be given unless the pleader has been present for 80 per cent of the working days and for the full working hour for each day. The attendance must be

distributed over the course so that no subject is neglected. He shall also submit maps and sections of all field work to the satisfaction of the instructor.

5. Candidates who desire to undergo the course of training must apply to the Principal, Bihar College of Engineering, Patna, for registering their names not later than the 30th November 1939. The application of a candidate must be endorsed by the District Judge in the case of pleaders or by the Principal of the Law College in the case of graduates in law or law students. It should be accompanied by a remittance receipt from the local treasury certifying that the fee of Rs. 100 has been paid into the treasury to the credit of the Secretary, Pleadors' Survey Examination Board under head "XXXII—Industries—Technical Education—Fees and Fines".

6. The Principal will inform the candidates as to the date of the opening of the class. The number of candidates admitted for training will ordinarily be not more than 24. Should the number of candidates exceed 24, the Secretary may arrange a second course. Should the number of candidates be greater than it is practicable to accommodate, the Board shall be entitled to reject, without assigning any reason for their action, such applications as they may deem advisable.

7. The following is the syllabus of instruction:—

No definite text books are prescribed:

(a) Practical work—

Chain surveying, prismatic compass surveying, plane tabling and levelling.

(b) Class work—

Use of mathematical instruments, construction of scales, mensuration of area, plotting, variation of compass, preparation of field books from maps, elementary principle of levelling and plotting or level sections.

Candidates who obtain the required percentage of attendance at this course can have three chances to appear at the Pleadors' Survey Examination to be held in 1941, 1942, 1943 and 1944.

J. TULLIS,

Secretary,

Pleadors' Survey Examination Board.

PATNA: 28th October 1939.

[2—2—10.11.1939.]

WANTED

Applications are invited for the post of a Sukani on Rs 26 per mensem for a steam tug at Cuttack. Only those who have served in launches possessing good steering experience need apply. Applications stating age and past experience with copies of testimonials must reach the undersigned on or before the 25th November 1939.

None need apply who is not an Oriya nor a person domiciled in Orissa.

J. P. DAVID,

Port Office, Orissa Ports.

CHANDBALI: 6th November 1939.

[3-1-24 11-1939.]

WANTED

For the Orissa School of Engineering at Cuttack a Lecturer in Civil Engineering on a pay of Rs. 120-15/2-240-20/2-340 a month.

2. Candidates must possess a degree in Civil Engineering and have reasonable practical experience. Preference will be given to Oriyas and to persons domiciled in Orissa.

3. Applications must be made to the undersigned in the prescribed form so as to reach him before the 1st December 1939. Copies of the form may be obtained from the undersigned.

4. Every application must be accompanied by certificates in original showing the candidate's qualifications, character and domicile; the nature and extent of his practical experience and subjects in which the candidate has specialised; a treasury receipt for Rs. 5 as application fee; and by evidence of age, which should ordinarily be the matriculation certificate or its equivalent, in original. The application fee should be credited to the Government of Orissa under the head "XXXVI—Miscellaneous Departments—Miscellaneous—Examination Fees—Public Service Commission". Candidates claiming to be domiciled in Orissa must produce certificates of domicile from the District Officer of the district in which they claim to be domiciled. Candidates who are already in Government service must apply through the head of their department and before paying the fee they should make sure that their applications will be forwarded.

5. Canvassing in any form will be a disqualification.

6. Candidates may be required to present themselves for interview at their own expense at a time and place of which they will be informed in due course.

R. T. BALDWIN,

Secretary,

Joint Public Service Commission.

P. O. HINOO, RANCHI: 6th November 1939.

NOTICE.

The following candidates are declared to have passed Compounders Examination held in the month of October 1939 (i.e., 9th October 1939):—

1. Batakrishna Ray.
2. Pulin Chandra.
3. P. Kumar Swami Pattnaik.
4. Durga Prasad Misra.
5. Sudarsan Das.
6. Pitabas Pradhan.
7. Arjun Bisoi.
8. Jyotindranath Acharya.

J. D. MURDOCH, CAPTAIN, I.M.S.,

Superintendent, Orissa Medical School, Cuttack.

CUTTACK: 3rd November 1939.

NOTICE.

The following candidates are declared to have passed the Dressership Examination held in the month of October 1939 (i.e., 10th October 1939):—

1. Batakrishna Ray.
2. Pulin Chandra Mittra.
3. P. Kumar Swami.
4. Dasarathi Sahu.
5. Sudarsan Das.
6. Pitabas Pradhan.
7. Arjun Bisoi.
8. Jyotindranath Acharya.
9. Sadasiba Misra (outsider).

J. D. MURDOCH, CAPTAIN, I.M.S.,

Superintendent, Orissa Medical School, Cuttack.

CUTTACK: 3rd November 1939.

PUBLIC WORKS DEPARTMENT.

OFFICE OF THE EXECUTIVE ENGINEER, NORTHERN DIVISION.

NOTICE FOR CALLING TENDERS.

1. Sealed tenders on plain paper, to be eventually drawn in Public Works Department form no. H will be received up to 3 P.M. on Monday, the 20th November 1939, by the undersigned for the work of supplying materials for the Flood damage repairs to Embankment no. 83-B near the crossing of Embankment no. 84-B and will be opened in the presence of the tenderers or their authorised agents.

2. Tenderers should state the period within which they can complete the work commencing from the date of the receipt of written order to commence the work.

3. Tenderers are required to deposit earnest money at the rate of Rs. 100 for every 5,000, or part thereof, on the amount of the tender. The earnest money is to be deposited into a Government treasury with a chalan in duplicate, one copy of which is to be submitted with the tender. No cheque will be accepted.

4. (a) The estimate, plan and specification for the work can be seen at the office of the Executive Engineer, Northern Division and the Subdivisional Officer, Cuttack Embankment Sub-division.

(b) All other information can be obtained on application to the undersigned.

5. Authority is reserved to reject any or all of the tenders received, and no reason for the rejection of all or any of the tenders will be given.

6. The earnest money of the successful tenderer, which accompanies the tender, will be forfeited in case he declines to sign the agreement or contract, or to deposit security within ten days of being called upon to do so, after the acceptance of his tender.

7. The amount of estimate is Rs. 7,000 approximately.

8. Each tender (except in the case of lump sum contracts) must take the form of a definite quotation of rate for each item of work to be included in the contract. If contractors use indefinite terms, such as "at estimated rates, etc., "their tenders will not be considered.

List of Items.

1. Collecting and stacking heavy Chowduar laterite 48,000 C.ft. per 100 C.ft. rubbles stones not less than 1 C.ft. in size.
2. Supplying 6" dia. Salbullah 10 ft. each at site of 10,000 R.ft. per R.ft. work.

M. N. BHUYAN,

Executive Engineer, Northern Division.

[2—1—17-11-1939.]

CUTTACK: 31st October 1939.

WANTED

Only thirty candidates to undergo one year's training for the present in the Basic Training School, Bari, in the interior of the district of Cuttack with effect from the 2nd January 1940 on a monthly stipend of Rs. 10 each.

2. *Minimum qualification required:* A pass in the Matriculation or S. S. L. C. examination. Preference will be given to men with teaching or higher qualifications and who have done some constructive social or national work, know spinning, gardening, rowing, music, indigenous games or treatment of common simple village diseases. Candidates possessing sanskrit title qualification and at the same time having knowledge of other subjects up to the Matriculation standard may apply.

3. Candidates are required, at the time of admission, to execute an agreement binding them to complete the prescribed course of training to the satisfaction of the Head Master of the training school and to abide by the rules of the school and hostel and to serve as teachers of the basic schools for at least three years after completion of the course, if required.

to do so. Students after one year's training will be sent for two years' practical training in the basic schools on the pay mentioned below and then recalled for one year's refresher course in the training school.

Qualification of candidates before admission into the Basic Training School, Bari.		Rate of pay. Rs.
(1) Matriculation, S. S. L. C. or Sanskrit title	...	25
(2) Elementary Training examination and also the Matriculation or S. S. L. C. examination.		30
(3) Certificated teachership examination and also the Matriculation or S. S. L. C. examination or the Intermediate examination in Arts or Science.		35
(4) Certificated teachership examination and also the I. A. or I. Sc., examination or the I. A.'s or I.S'C.s with five years' teaching experience.		45

4. It is needless to point out that none need apply who has no faith in the scheme of basic national education, cannot put forth hard and strenuous manual labour, is unwilling to do social service and sanitation work and cannot adapt himself to difficulties peculiar to mufasils in the interior. Common messing arrangement is available for 30 students. It is necessary, for convenient attendance in all the activities of the school, to put up in the dormitory. The inmates of the hostel do their own scavenging.

5. Candidates are required to appear at an interview and an entrance examination at their own expenses. They will be informed of the exact time and place or the purpose later on.

6. Applications furnishing the following particulars in the own handwriting of the candidate, should reach the Secretary, Board of Basic Education, Orissa, P. O. Bari-Cuttack, district Cuttack, on or before the 20th November 1939:—

- (i) Name of applicant and age on 2nd January 1940.
- (ii) Father's name and occupation.
- (iii) Permanent home address.
- (iv) Academic qualifications and distinctions gained.
- (v) Experience in teaching or inspecting work (mention place where and period for which the applicant served).
- (vi) Hobbies, such as, gardening, rowing, music or any other creative work the applicant actually knows and practises.
- (vii) Whether the applicant knows spinning, weaving, or wood work.
- (viii) Present occupation of the applicant and his actual monthly income.
- (ix) Whether the applicant has done any constructive work, such as, Harijan work, village uplift, mass literacy, village library work (give definite information).
- (x) Names of two gentlemen of position to whom he is well-known.
- (xi) Signature of the candidate in full with date.

GOPABANDHU CHAUDHURI,

Chairman, Board of Basic Education, Orissa.

CUTTACK: 2nd November 1939.

[2—1—17-11-1939.]

POSTS VACANT.

(1) An Accountant for the Orissa Provincial Co-operative Bank on Rs. 100—5—175, (2) an Accountant for the office of the Deputy Registrar of Co-operative Societies, Orissa, on Rs. 75—5—100, and (3) an Assistant for the above office on Rs. 60—2—70.

Applicants for the post (1) should be G. D. A's or R. A's. with actual banking experience. Applicants for the post (2) should have experience of the account-keeping of a large Central Co-operative Bank. Applicants for the post (3) should be graduates with office experience preferably in a Bank office.

The posts are sanctioned at present for six months with prospects of permanency. Preference will be given to Oriyas or persons domiciled in Orissa.

Applications should reach the undersigned by the 22nd instant.

S. C. ROY,

*Deputy Registrar,
Co-operative Societies, Orissa.*

CUTTACK. 4th November 1939.

Applications are invited for training in fish curing for 3 months at the Government Experimental Station, Tanur, South Malabar.

Two stipends will be awarded by the Government of Orissa at Rs. 25 a month plus Rs. 10 to meet the travelling expenses in the course of training.

Railway fare to Tanur and back will be paid by Government.

Minimum qualification required is Middle Vernacular or Middle English or an examination of the same standard but preference will be given to a Matriculate or to the holder of a School Final Certificate.

None need apply who is not a fisherman by caste and is not an Oriya or domiciled in Orissa. Preference will be given to those whose families are in the fish trade.

Apply to the undersigned by the 30th November 1939.

Selected candidates will have to join immediately.

S. N. MOZUMDAR,

Director of Development, Orissa.

CUTTACK: 6th November 1939.

[3—1—24-11-1939.]